

APPELLATE TRIBUNAL FOR ELECTRICITY  
**JUDGES ROSTER**

w.e.f.

**16<sup>th</sup> January, 2018**

<b>S.No.</b>	<b>Bench</b>	<b>Assignment</b>
1.	<p><b><u>Court-I</u></b></p> <p>Hon'ble <b>Shri I. J. Kapoor</b>, the Officiating Chairperson. Technical Member - Electricity</p> <p><b>AND</b></p> <p>Hon'ble <b>Shri Justice N.K. Patil</b>. Judicial Member.</p>	<p>All matters in connection with the Electricity Act and the Energy Conservation Act assigned to <b>Court-I</b>.</p> <p><b>[MONDAY TO THURSDAY]</b></p> <p><b>[11.00 A.M. TO 1.30 P.M.]</b></p>
2.	<p><b><u>Court-I</u></b></p> <p>Hon'ble <b>Shri B.N. Talukdar</b>, Technical Member – Petroleum &amp; Natural Gas.</p> <p><b>AND</b></p> <p>Hon'ble <b>Shri Justice N.K. Patil</b> Judicial Member.</p>	<p>All matters in connection with the Petroleum Act.</p> <p><b>[ONLY ON FRIDAY]</b></p> <p><b>[11.00 A.M. TO 1.30 P.M.]</b></p>
3.	<p><b><u>Court-II</u></b></p> <p>Hon'ble Shri <b>Justice N.K. Patil</b></p> <p><b>AND</b></p> <p>Hon'ble <b>Shri S.D. Dubey</b>, Technical Member – Electricity.</p>	<p>All matters in connection with the Electricity Act assigned to <b>Court-II</b>.</p> <p><b>[MONDAY TO FRIDAY]</b></p> <p><b>[2.30 P.M. TO 4.30 P.M.]</b></p>

\*Priority will be given to the Supreme Court expedited matters and matters of the years 2014 and 2015.

Appellate Tribunal for Electricity  
15<sup>th</sup> January, 2018.

*Keyin*  
*JCA-J. Nain*  
*15/01/18*  
Dy. Registrar